

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3646

ANSWERED ON:15.12.2011

PER CAPITA AVAILABILITY OF KEROSENE

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the National Council of Economic Research has assessed the per-capita requirement of kerosene, if so, the details thereof alongwith the corresponding availability in the country during the current financial year 2011-12;
- (b) whether the per-capita availability is at par with the national average;
- (c) if so, the details thereof, alongwith the quantum of kerosene allocated to the States during the last three years, State-wise; and
- (d) the steps taken by the Government to allocate kerosene to the State in proportion to the number of ration card holders?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a): The Government of India commissioned a detailed study of demand of Public Distribution System (PDS) Kerosene in the country, through the National Council of Applied Economic Research (NCAER) in December, 2004. NCAER submitted the report in October, 2005. As per the report of NCAER, demand of PDS Kerosene on an aggregate basis was 93% of the total sale of PDS Kerosene of 11412.5 thousand Kilo Litres. Further, average household consumption was reported to be 55 litre/annum in the country.
- (b)&(c) : State-wise details of allocation of PDS Kerosene and per capita allocation of PDS Kerosene during 2009-10, 2010-11 and 2011-12 are annexed.
- (d) : Allocation of PDS Kerosene to the States/Union Territories (UTs) is made by the Government of India for cooking and lighting purposes. Further distribution, criterion for eligibility and scale of allocation to beneficiaries falls in the domain of the State Government.